

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Chief Justice's Secretariat)

Subject: Promotion of Ministerial Staff (Divisional Cadre) in Subordinate Judiciary of the UTs of Jammu & Kashmir and Ladakh.

Order

No.: 249

Dated: 04.09.2020

Sanction is hereby accorded to the promotions of following Head Assistants, Senior Assistants and Junior Assistants to the posts of Section Officers in the pay scale/pay level-7 (44900-142400), Head Assistants in the pay scale/pay level-6B (35600-112800) & Level-6 (35400-112400) and Senior Assistants in the pay scale/pay level-5 (29200-92300) in the Subordinate Judiciary of the UTs of Jammu & Kashmir and Ladakh, notionally from the dates shown against each and monetarily from the date of their joining:

A) Kashmir division (Divisional Cadre)

1) Section Officers Level-7 (44900-142400)

S. NO.	Name of the official	Present place of posting	Date of promotion/ placement in the next higher grade i.e Section Officer
1.	Mohd. Abdullah Wani	Head Assistant/Nazir, Munsiff Court, Aishmuqam	Notionally w.e.f 01.02.2020 and monetarily from the date of his joining.
2.	Ms. Afroza Sultan	Nazir/Head Assistant, 4 th Addl. D&S Court, Srinagar	Notionally w.e.f 01.02.2020 and monetarily from the date of her joining.
3.	Gowhar Ahmad Bhat	Head Assistant/Reader, Special Mobile Mag. Court, Anantnag	Notionally w.e.f 01.04.2020 and monetarily from the date of his joining.
4.	Mohammad Javeed Bhat	Head Assistant/Reader, Special Mobile Mag. Court, Trehgam	Notionally w.e.f 01.04.2020 and monetarily from the date of his joining.
5.	Riyaz Ahmed Gazi	Head Assistant/Nazir, PDJ Court, Budgam	Notionally w.e.f 01.05.2020 and monetarily from the date of his joining.
6.	Abdul Rehman Mir	Head Assistant/Nazir, Judge Small Causes Court, Srinagar	Notionally w.e.f 01.05.2020 and monetarily from the date of his joining.
7.	Ali Mohammad Bhat	Head Assistant/Reader, Judge Small Causes Court, Srinagar	Notionally w.e.f 01.05.2020 and monetarily from the date of his joining.
8.	Mohammad Yaqoob Shah	Head Assistant/Nazir, Sub Judge Court, Pulwama	Notionally w.e.f 01.05.2020 and monetarily from the date of his joining.
9.	Reyaz Ahmad Shah	Head Assistant/Nazir, PDJ Court, Srinagar	Notionally w.e.f 01.05.2020 and monetarily from the date of his joining.
10.	Zahoor Ahmed Bhat	Head Assistant/Nazir, MACT, Srinagar	Notionally w.e.f 01.07.2020 and monetarily from the date of his joining.
11.	Bahir-ud-din	Head Assistant/Reader, Sub Judge Court, Kupwara	Notionally w.e.f 01.09.2020 and monetarily from the date of his joining.
12.	Tahir Hussain Sumbli	Head Assistant/Reader, CJM Court, Shopian	W.e.f 01.10.2020 and monetarily from the date of his joining.

Note: The promotions of S/Shri Reyaz Ahmad Shah, Zahoor Ahmad Bhat, Bahir-ud Din and Tahir Hussain Sumbli, Head Assistants to the post of Section Officers shall be subject to the outcome of the Regular enquiries pending against S/Shri Javaid Ahmad Dar, Ali Mohd. Wani, Bashir Ahmad Bhat-III and Arshad Hussain Zehgir before the Registrar Vigilance High Court of J&K. In case of exoneration of the officials of the charges leveled against them, they shall be promoted to the posts of Section Officers, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.

**II) Head Assistants Level-6 (35400-112400) and
Level-6 B (35600-112800)**

S. No.	Name of the official	Present place of posting	Date of promotion/ placement in the next higher grade i.e Head Assistant
1.	Tariq Ahmad Gattoo	Head Assistant/ Nazir, Munsiff Court, Pampore	In the Pay Level-6B (35600-112800) notionally w.e.f 01.02.2020 and monetarily from the date of order.
2.	Hilal Ahmad Wani	Head Assistant/ Nazir, Munsiff Court, Bandipora	In the Pay Level-6B (35600-112800) notionally w.e.f 01.02.2020 and monetarily from the date of order.
3.	Fayaz Ahmad Sheikh	Accountant/Head Assistant, PDJ Court, Leh	In the Pay Level-6B (35600-112800) notionally with effect from 01.04.2020 and monetarily from the date of order.
4.	Manzoor Ahmad Najar	Senior Assistant/Nazir, Addl. D&S Court, Pulwama	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.02.2020 and in the Pay Level-6B (35600-112800) w.e.f 01.04.2020. The promotee may be entitled to the monetary benefits from the date of his joining.
5.	Manzoor Ahmad Bhat	Senior Assistant/Cr. Clerk, Addl. Anti-corruption Court, Srinagar	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.02.2020 and in the Pay Level-6B (35600-112800) w.e.f 01.05.2020. The promotee may be entitled to the monetary benefits from the date of his joining.
6.	Zahoor Ahmad Wani	Senior Assistant/Reader, Munsiff Mobile Magistrate (Traffic) Court, Sopore	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.04.2020 and in the Pay Level-6B (35600-112800) w.e.f 01.05.2020. The promotee may be entitled to the monetary benefits from the date of his joining.
7.	Shafat Hussain Buchh	Senior Assistant/Nazir, Sub Registrar Court, Srinagar	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.04.2020 and in the Pay Level-6B (35600-112800) w.e.f 01.05.2020. The promotee may be entitled to the monetary benefits from the date of his joining.
8.	Hameedullah Wani	Senior Assistant/DRK, PDJ Court, Pulwama	In the Pay Level-6B (35600-112800) notionally w.e.f 01.05.2020 and monetarily from the date of his joining.
9.	Ghulam Mohd. Wani	Sr. Assistant/Civil Clerk, CJM Court, Bandipora	In the Pay Level-6B (35600-112800) notionally w.e.f 01.05.2020 and monetarily from the date of his joining.
10.	Raja Altaf Hussain Khan	Sr. Assistant/Nazir, Sub Judge Court, Kupwara	In the Pay Level-6B (35600-112800) notionally w.e.f 01.05.2020 and monetarily from the date of his joining.
11.	Aijaz Ahmad Dar	Sr. Assistant/ Reader, Munsiff Court, Tangdhar	In the Pay Level-6B (35600-112800) notionally w.e.f 01.05.2020 and monetarily from the date of his joining.
12.	Showkat Ahmad Mahjoo	Sr. Assistant/ Civil Clerk, Addl. D&S Court, Handwara	In the Pay Level-6B (35600-112800) notionally w.e.f 01.05.2020 and monetarily from the date of his joining.
13.	Khurshid Ahmad Bhat	Sr. Assistant/ Nazir, Addl. Spl. Mobile Mag. Court, Awantipora	In the Pay Level-6 (35400-112400) notionally w.e.f 01.07.2020 and monetarily from the date of his joining.
14.	Bashir Ahmad Lone	Sr. Assistant/ Civil Clerk, Addl. D&S Court, Srinagar	In the Pay Level-6 35400-112400 notionally w.e.f 01.09.2020 and monetarily from the date of his joining.
15.	Nasir Ahmad Mir	Sr. Assistant/Reader, Addl. Spl. Mob. Mag. Court, Bandipora	In the Pay Level-6 (35400-112400) notionally w.e.f 01.10.2020 and monetarily from the date of his joining.

Note: The promotions of Raja Altaf Khan, Aijaz Ahmad Dar, Showkat Ahmad Mahjoo, Khurshid Ahmad Bhat, Bashir Ahmad Lone and Nasir Ahmad Mir to the posts of Head Assistants shall be subject to the outcome of the Criminal prosecution pending against Shri Pran Nath before the Court of Additional Anti-corruption Judge, Jammu, writ pending against Shri Jeelani Shafi and regular enquiries against Sh. Sadiq Ali, Sh. Imtiyaz Ali and Sh. Abdul Hamid Wani before the Registrar Vigilance High Court of J&K and a Criminal Case against Shri Gh. Nabi Baba in the Court of Chief Judicial Magistrate, Ganderbal. In case of exoneration of the officials of the Charges leveled against them, they shall be promoted to the post of Head Assistants, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.

III) Senior Assistants Level-5 (29200-92300) (re-vised)

S. No.	Name of the official (Promotee)	Present place of posting	Date of promotion/ placement in the next higher grade i.e Senior Assistant
1.	Ms. Mantasha Rahim	JA/Civ. Clerk, 1 st Addl. Munsiff Court, Srinagar	Notionally w.e.f 01.02.2020 and monetarily from the date of her joining.
2.	Ms. Insha Jan	JA/Cr. Clerk, Addl. Spl. Mob. Mag. Court, Pantha Chowk.	Notionally w.e.f 01.02.2020 and monetarily from the date of her joining.
3.	Yasir Hussain Mir	JA/Civ. Clerk, Sub Judge Court, Pulwama	Notionally w.e.f 01.04.2020 and monetarily from the date of his joining.
4.	Ms. Asma Mehraj	JA/Cr. Clerk, Municipal Mag. Court, Srinagar	Notionally w.e.f 01.04.2020 and monetarily from the date of her joining.
5.	Nisar Ahmad Malik	JA/Copyist, Addl. Spl. Mob. Mag. Court, Pahalgam	Notionally w.e.f 01.05.2020 and monetarily from the date of his joining.
6.	Ms. Nida Bashir	JA/Copyist, PDJ Court, Ganderbal	Notionally w.e.f 01.05.2020 and monetarily from the date of her joining.
7.	Javaid Ahmad Parry	JA/Civil Clerk, Munsiff Court, Dooru	Notionally w.e.f 01.05.2020 and monetarily from the date of his joining.
8.	Mohd. Elyas Bhat	JA/Civil Clerk, Munsiff Court, Qazigund	Notionally w.e.f 01.05.2020 and monetarily from the date of his joining.
9.	Ms. Shahida Mustafa	JA/Typist, PDJ Court, Baramulla	Notionally w.e.f 01.05.2020 and monetarily from the date of her joining.
10.	Sajad Ahmad Dar	JA/R&D Clerk, PDJ Court, Anantnag	Notionally w.e.f 01.07.2020 and monetarily from the date of his joining.
11.	Irshad Ahmad Wani	JA/Civil Clerk, CJM Court, Kulgam	Notionally w.e.f 01.09.2020 and monetarily from the date of his joining.
12.	Ms. Asrar Jan	JA/Typist, PDJ Court, Pulwama	With effect from 01.10.2020. The promotee shall be entitled for monetary benefits from the date of her joining.

B) Jammu division (Divisional Cadre)

i) Section Officers Level-7 (44900-142400) (re-vised)

S. No.	Name of the official	Present place of posting	Date from which Promotion granted to the post of Section Officer
1.	Mohd. Bashir	HA/Nazir, Railway Court, Jammu	Notionally from 01.03.2020 and monetarily from the date of his joining.
2.	Yash Paul-I	HA/Nazir, PDJ Court, Jammu	Notionally from 01.05.2020 and monetarily from the date of his joining.
3.	Mohd. Shafi Gutt	HA/Reader, Passenger Tax Court, Jammu	Notionally from 01.07.2020 and monetarily from the date of his joining.
4.	Bashir Ahmad	HA/Reader, CJM Court, Reasi	Notionally from 01.07.2020 and monetarily from the date of his joining.
5.	Mohd. Shareif	HA/HRK, PDJ Court, Poonch	Notionally from 01.08.2020 and monetarily from the date of his joining.
6.	Jagjit Singh	HA/Reader, Sub Judge Court, Surankote.	Notionally from 01.08.2020 and monetarily from the date of his joining.

Note: The promotion of Shri Jagjit Singh, Head Assistant to the post of Section Officer shall be subject to the outcome of the regular enquiry pending against Shri Saif Ali before the Registrar Vigilance, High Court of J&K. In case of exoneration of the official of the charges leveled against him, he shall be promoted to the post of Section Officer, if found fit, and the official who has been promoted in his place shall be reverted unless there exists a vacancy to accommodate him.

**II) Head Assistants Level-6 (35400-112400) and
Level-6 B (35600-112800)**

S.No.	Name of the official	Present Place of posting	Date from which Promotion granted to the post of Head Assistant
1.	Ms. Rekha Rani	HA/Reader, Sub Judge Court, Katra	In the Pay Level-6B (35600-112800) notionally w.e.f 01.02.2020 and monetarily from the date of order.
2.	Ms. Anita Devi	HA, Family Court, Jammu	In the Pay Level-6B (35600-112800) notionally w.e.f 01.03.2020 and monetarily from the date of order.
3.	Pawan Kumar-II	HA/Nazir, CJM Court, Samba	In the Pay Level-6B (35600-112800) notionally w.e.f 01.03.2020 and monetarily from the date of order.
4.	Suraj Kumar	SA/Cr. Clerk, 2 nd Addl. D&S Court, Jammu	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.02.2020 and in the Pay Level-6B (35600-112800) w.e.f 01.04.2020. The promotee shall be entitled to the monetary benefits from the date of his joining.
5.	Imtiyaz Ahmad Wani	SA/Reader, Addl. Spl. Mobile Mag. Court, Doda	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.03.2020 and in the Pay Level-6B (35600-112800) w.e.f 01.05.2020. The promotee shall be entitled to the monetary benefits from the date of his joining.
6.	Ms. Prem Lata	SA/Nazir, Addl. District Court (Bank Cases), Jammu	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.03.2020 and in the Pay Level-6B (35600-112800) w.e.f 01.06.2020. The promotee may be entitled to the monetary benefits from the date of her joining.
7.	Bal Krishan-II	SA/Cr. Clerk, Sub Judge Court, Katra	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.04.2020 and in the Pay Level-6B (35600-112800) w.e.f 01.07.2020. The promotee may be entitled to the monetary benefits from the date of his joining.
8.	Anil Kumar Padha	SA/Cr. Clerk, Addl. D&S Court, Kathua	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.05.2020 and in the Pay Level-6B (35600-112800) w.e.f 01.07.2020. The promotee may be entitled to the monetary benefits from the date of his joining.
9.	Ashutosh Prabhakar	SA/Civ. Clerk, City Judge Court, Jammu	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.06.2020 and in the Pay Level-6B (35600-112800) w.e.f 01.08.2020. The promotee may be entitled to the monetary benefits from the date of his joining.
10.	Ms. Babeeta Raina	SA/Cr. Clerk, PDJ Court, Jammu	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.07.2020 and in the Pay Level-6B (35600-112800) w.e.f 01.08.2020. The promotee may be entitled to the monetary benefits from the date of her joining.
11.	Mohammad Azam Khan	SA/Nazir, Addl. Anti-corruption Court, Jammu	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.07.2020 and in the Pay Level-6B (35600-112800) w.e.f 01.10.2020. The promotee may be entitled to the monetary benefits from the date of his joining.
12.	Raman Kumar Khajuria	SA/Cr. Clerk, 3 rd Addl. D&S Court, Jammu	In the Pay Level-6 (35400-112400) notionally w.e.f 01.08.2020 and monetarily from the date of his joining.
13.	Shub Kumar	SA/Nazir, CJM Court, Kathua	In the Pay Level-6 (35400-112400) notionally w.e.f 01.08.2020 and monetarily from the date of his joining.
14.	Ashwani Kumar	SA/Reader, Addl. Spl. Mobile Magistrate Court, Samba	In the grade of Rs. 35400-112400 w.e.f 01.10.2020 The promotee shall be entitled to the monetary benefits from the date of his joining.

Note: The promotions of S/Shri Raman Kumar Khajuria, Shub Kumar and Ashwani Kumar to the posts of Head Assistants shall be subject to the outcome of the regular enquiries pending against Shri Mohammad Ashraf, Nek Mohd. and Bal Krishan Dhanak before the Registrar Vigilance. In case of exoneration of the officials of the charges leveled against them in that event they may be promoted to the post of Head Assistants, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them

III) Senior Assistants Level-5 (29200-92300) (re-vised)

S.No.	Name of the official	Present place of posting	Date from which Promotion granted to the post of Senior Assistant
1.	Bal Krishan	SA/Copyist, CJM Court, Samba	Notionally from 01.02.2020 and monetarily from the date of his joining.
2.	Ms. Syma Khurshid Dev	JA/RK, CJM Court, Kishtwar	Notionally from 01.03.2020 and monetarily from the date of her joining.
3.	Vijay Kumar Sharma	JA/Jr. Ahlimad, PDJ Court, Ramban	Notionally from 01.03.2020 and monetarily from the date of his joining.
4.	Ms. Nidhika Chandail	JA/Copyist, CJM Court, Udhampur	Notionally from 01.04.2020 and monetarily from the date of her joining.
5.	Yasir Faried	JA/Cr. Clerk, Sub Judge Court, Batote	Notionally from 01.05.2020 and monetarily from the date of his joining.
6.	Gagandeep Singh	JA/Cr. Clerk, Sub Registrar Court, Jammu	Notionally from 01.06.2020 and monetarily from the date of his joining.
7.	Aaquib Nazir	JA/Copyist, Sub Judge Court, Bhaderwah	Notionally from 01.07.2020 and monetarily from the date of his joining.
8.	Rajnesh Kumar	JA/Cr. Clerk, Munsiff Court, Chenani	Notionally from 01.07.2020 and monetarily from the date of his joining.
9.	Rajesh Sharma	JA/, Sub Registrar Court, Jammu	Notionally from 01.08.2020 and monetarily from the date of his joining.
10.	Aneel Kumar	JA/Cr. Clerk, Forest Court, Jammu	Notionally from 01.08.2020 and monetarily from the date of his joining.
11.	Rahul Sharma	JA/Cr./Civil Clerk, Munsiff Court, Bhaderwah	With effect from 01.10.2020. The promotee shall be entitled to the monetary benefit from the date of his joining.

Note: a) The promotions of S/Shri Rajnesh Kumar, Rajesh Sharma, Aneel Kumar and Rahul Sharma to the posts of Senior Assistants shall be subject to the outcome of a Criminal Case against Shri Mohinder Koul, pending regular enquiries against S/Shri Madan Lal-III, Wahid Iqbal Mughal and the writ petition No. 1265/2015 filed by Shri Kubair Singh. If these officials are subsequently exonerated of the charges leveled against them, they shall be promoted to the posts of Senior Assistants, if found fit, and the officials who have been promoted at this time in their place, shall be reverted unless there are other vacancies to accommodate them.

b) The posting orders of the promotees shall be issued separately.

(By Order)

(Signature)
(Jawad Ahmed)

**Officiating Principal Secretary to
Hon'ble the Chief Justice**

No. 235-62/PSY

Dated: 04.09.2020

Copy to the:

1. Registrar General, High Court of J&K, Srinagar.
2. Registrar Vigilance, High Court of J&K, Srinagar.
3. Registrar Rules, High Court of J&K, Srinagar.
..... for information.
- 4-25) Principal District & Sessions Judge, Anantnag/ Srinagar/ Bandipora/ Baramulla/ Budgam/ Ganderbal/ Kargil/ Kupwara/ Kulgam/ Leh/ Pulwama/ Shopian/Bhaderwah/Jammu/Kathua/ Kishtwar/ Poonch/ Rajouri/ Ramban/ Reasi/ Udhampur/ Samba for information and with the request to circulate this order among the concerned Presiding Officers in your Districts.
26. P.O., J&K One Man Forest Authority, Srinagar for information.
27. Order File.
28. Incharge, NIC, High Court wing, Srinagar for uploading the aforesaid Order on the High Court website.

(Signature)
**Officiating Principal Secretary to
Hon'ble the Chief Justice**